

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE:::SOUTH SALMARA –MANKACHAR

ADVERTISEMENT

No-CJM/SSM/03/2021-2022

Dated: 20.05.2022

Applications are invited from intending eligible candidates, who are citizens of India as defined in Article 5 and 6 of the Constitution of India, in the prescribed Standard Form of application for filling up vacant posts (highlighted hereunder in the table) in the establishment of Chief Judicial Magistrate, South Salmara-Mankachar, Assam.

The qualification, eligibility criteria and reservation are set forth in the table against the posts after taking into due consideration the relevant rules of government as amended from time to time.

POSTS ADVERTISED

Sl. No.	Name of Post	No. of Posts	Category	Scale of Pay with Grade Pay	Educational Qualifications
1.	Peon	07	Unreserved- 03 MOBC/OBC- 02 EWS- 01 ST(P)- 01	Rs.12000-37500 + GP Rs.3900 (PB-1)	Minimum Class VIII standard. Those who have passed HSSLC or above shall be ineligible to apply.
2.	Driver	01	Unreserved- 01	Rs. 14000-49000 + GP Rs.5200 (PB-2)	Minimum Class VIII standard. Candidates must hold valid Driving License to drive LMV/Four wheeler vehicles for not less than 5(five) years.
3.	Chowkidar	01	Unreserved- 01	Rs.12000-37500 + GP Rs.3900 (PB-1)	Minimum Class VIII standard. Those who have passed HSSLC or above shall be ineligible to apply.
4.	Jarikarak	02	Unreserved- 01 MOBC/OBC- 01	Rs.14000-49000 + GP Rs.5200 (PB-2)	Minimum Class VIII standard. Candidate should know the Assamese language.

How to apply:

1. Candidates who will fulfill the requisite eligibility criteria must submit their applications in the Standard Form of application published in the Assam Gazette Part-IX and fill the form with BLOCK LETTERS using Black/Blue ball pen only. Paste 1(one) recent passport size colour photograph in the specified box and submit another 2(two) passport size photograph with the application form. Put applicant's signature in the box specified for signature.
2. The filled up "Application Form" along with the copy of Age Certificate, Educational Qualification Certificate, Caste Certificate from competent authority, Employment Exchange Registration Certificate, forwarding documents, in case applying through proper channel, Driving License (in case of applying for the post of Driver), Experience Certificate if any, must send it by post to the Office of the Chief Judicial Magistrate, South Salmara-Mankachar, P.O- Fekamari, Pin Code- 783135, Dist- South Salmara-Mankachar, Assam, or may be dropped in the "Drop Box for applications" to be kept in the Office of the undersigned. The documents furnished with the application must be self attested by the candidates himself/herself.
3. The applicant should superscribe the name of post in the top of the Envelope.
4. Candidates have to produce their Original testimonials regarding Educational Qualifications, Date of Birth, Caste Certificate, Driving License (in case of applying for Driver Post), working Experience if any at subsequent stages as and when asked for.
5. Applications made in any other mode except as indicated above shall be summarily rejected without any communication.
6. Applications should reach the Office of the undersigned during office hours on working days on or before 18.06.2022
7. The candidates should not be less than 18 years of age and not more than 40 years of age as on 01.01.2022. The upper age limit is relaxable by-

- i. 5 years for ST and SC candidates i.e upto 45 years as per Govt. Notification No.ABP.6/2016/51 dated Dispur, the 2nd September/2020 issued by Department of Personnel, Government of Assam.
 - ii. 3 years for OBC/MOBC candidates i.e upto 43 years as per Govt Notification No.ABP.6/2016/52 dated Dispur, the 2nd September/2020 issued by Department of Personnel, Government of Assam.
 - iii. EWS candidates must produce Income & Assets Certificate of the family issued by the Officer not below the rank of Circle Officer as per provision of Para 5 of Govt. OM No.ABP.07/2019/4 dated 31.02.2019.
8. In case of candidates applying for more than 1(one) post, they shall have to file separate application. Selection Board reserves the right to select for the particular post and Board's decision will be final.
9. Applicants who are already in Govt. service should submit their applications through proper channel. They shall have to produce No Objection Certificate at the time of Document Verification and Release Order at the time of joining from the present employer, if selected.
10. The eligible Candidates shall have to appear in Viva-voce.
11. Candidates applying for the post of Driver shall have to appear in a Driving Test to be conducted by the District Transport Authority, South Salmara-Mankachar and Viva-voce.
12. Candidates shall have to produce final COVID Vaccination Certificate or for non-Vaccinated/Partially Vaccinated, candidates have to produce RT-PCR (not Rapid Antigen Test report) negative test report not older than 48 hours and to wear face masks at the time of Written Test as well as Viva-Voce.
13. No TA/DA will be admissible to the candidates for appearing in the screening/Driving Test/Viva-Voce etc.
14. Incomplete applications in any respect will be rejected without assigning any reason thereof. No application will be accepted, received after the last date of submission of